

(c) whether there is any proposal for taking more roads in Maharashtra under Central road Fund during 1990-91; and

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Fourteen road and Bridge projects have been sanctioned, out of which two have been completed.

(c) and (d). Proposals have been received from Government of Maharashtra for taking up 801 schemes under Central Road Fund during the period 1989-90 and 8th Five Year Plan. The schemes that will be taken up for implementation during 1990-91 have not yet been identified.

Visit of All Party Delegation to Batala

8157. **SHRI KIRPAL SINGH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he had led a delegation consisting of leaders of different political parties to Batala (Punjab) after Batala killings in April, 1990;

(b) if so, the particulars of the political leaders who participated in the delegation;

(c) whether it is fact that no member of Parliament from Punjab was included in the delegation;

(d) the decision taken by Government after the visit of the delegation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (e). The Home Minister visited Amritsar and Batala on April 6, 1990 accompanied by S Shri Kamal Choudhary, Yashwant Sinha and J.S. Aurora, Members of Parliament. S Shri

Harkishan Singh Surjeet and A.S. Malhotra also accompanied the Home Minister.

The Home Minister had reviewed the Law and Order situation and other aspects with the officers of the Government of Punjab and given suitable instructions to face the critical situation out of the activities of the terrorists.

Criteria For Postings in Indian Mission Abroad

8158. **PROF. P.J. KURIEN:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether there are any criteria laid down with regard to the posting of personnel of the External Affairs Ministry in Indian Embassies and High Commissions abroad; and

(b) If so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). The general criteria for postings of personnel of the Ministry of External Affairs in Indian Embassies and High Commissions abroad comprise functional considerations including suitability for particular posts with reference to experience, background qualifications and language knowledge and, to the extent possible in accordance with the principle of rotation for different categories of stations.

Manufacture of Switching Equipment

8159. **PROF. P.J. KURIEN:** Will the Minister of COMMUNICATION be pleased to state:

(a) whether Government propose to involve the private sector as well as foreign companies in the manufacture of switching equipment; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The private sector: Yes, Sir.

Foreign Companies: No, Sir

(b) Government has already permitted private sector companies to set up capacities in the area of switching equipment upto capacity of 2000 lines. 60 manufacturers including 23 in private sector have been licensed to manufacture switching systems upto 2000 line capacity including EPABX, RAX and EPAX.

Entire Structure of Telecommunication Commission

8160. SHRI SANAT KUMAR MANDAL.
SHRI KUSUMA KRISHNAMURTHY

Will the Minister of COMMUNICATIONS be pleased to state

(a) whether Government have revised the entire structure of the Telecommunication Commission and the Department of Communications, in view of the serious controversy raging at present, and

(b) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) No, Sir

(b) Does not arise

[*Translation*]

Development and Repair of National Highway No. 8

8161. PROF. RASA SINGH RAWAT:
SHRI GULAB CHAND
KATARIA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the allocation made in the current financial year for the development and repair works on National Highway No. 8;

(b) the number of by-passes and bridges constructed at various places on this highway during the last two years;

(c) the expenditure incurred on raising the level of roads;

(d) whether any complaints have been received in respect of the quality of construction works on the National Highway; and

(e) if so, the details thereof and the action taken thereon?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) to (e). Information is being collected and will be placed on the Table of the Sabha.

Swatantrata Sainani Samman Pension to Satyagrahis of Hyderabad Satyagrah

8162. PROF. RASA SINGH RAWAT:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of satyagrahis associated with "Hyderabad Satyagrah" organised by Arya Samaj in 1938-39 eligible for Swatantrata Sainani Samman Pension and the